

Annexure-1

Name of the corporate debtor: M.S.M. Energy Limited; Date of commencement of liquidation: 08-07-2021 (Intimation to Liquidator on 14-07-2021); List of stakeholders as on: 16-11-2021

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	State Bank of India	AAACS 8577K	10-08-2021	101,86,90,077.99	101,84,94,841.99	Secured	101,84,94,841.99	Yes	Note A below	Nil	99.98	Nil	Nil	1,95,236	Nil	--
2	UV Asset Reconstruction Company Limited	U74900DL2007PLC167329	13-08-2021	129,38,40,508.00	129,38,40,508.00	Secured	129,38,40,508.00	Yes	Note B below	Nil	100	Nil	Nil	Nil	Nil	--
	TOTAL			2,31,25,30,585.99	2,31,23,35,349.99	Secured	2,31,23,35,349.99	--	--	Nil	100.00	Nil	Nil	1,95,236	Nil	--

DETAILS OF SECURITY INTEREST*	
Note A	
SL.NO	STATE BANK OF INDIA
A	<u>Primary Security</u>
	First Charge on Fixed assets of the Company on Pari-passu basis with other consortium members including equitable mortgage of the following lands of the Company: a. 24.35 Acres in Ghat No. 88 and 145 at Kolahapur Village, Bhatkuli (Tq) Amravati Dist. Maharashtra State b. 20.38 Acres in Ghat No. 128, 129, 54 and 55 at Borwand Village, Parbani (Tq) Parbani Dist. Maharashtra State
B	<u>Collateral Security</u>
	1. Equitable Mortgage of the following properties ranking pari passu with other consortium banks (SBI and IDBI Bank): a. Residential House Property admeasuring 3400 sq ft on land admeasuring 1200 sq. yds. situated at Vedic Village, Unit No. AH5 in RS Daga No. 338, J L No. Mouza Shikarpur, P.S. Rajarhat Kolkata standing in the names of Dr. S. M. Manepalli and Smt. M. Mangatayaru b. Residential Property admeasuring 3400 Sqft on land admeasuring 24.7934 decimals i.e. 15 cottahs (1200 sq. yads) situated at Vedic Village, unit no. AH5 in RS Daga No. 338, J L No. Mouza Shikarpur, P.S. Rajarhat Kolkata in the names of Dr. S. M. Manepalli and Smt. M. Mangatayaru 2. Residential house property at Kishnaja Retreat admeasuring 2234 sq. ft. bearing plot no. 8, in Sy No. 317/1, RS No. 22/1, Udhagamandalam Village, Doddabetta Nilgiris Dist. Tamilnadu, standing in the name of Sri M. Seshavatharam. 3. Flat No. G-4, Ground Floor, Sai Hasitha Residency, admeasuring 1011 sq. ft. in Plot No. A-46 in T.S. No. 174, Ward No. 29, Block No. 65, at Narasanna Nagar, Kakinada, East Godavari Dist. standing in the name of Smt. M. Sunitha. 4. Pledge of 30% equity shares of M.S.M Energy Limited held by SPCL Promoters on pari-passu basis with other consortium banks. 5. Pledge of 2 lacs shares of SPCL held by promoters on pari passu basis with other consortium banks.
C	<u>Personal Guarantee</u>
	Personal Guarantees: 1. Dr. S. M. Manepalli s/o Seshavatharam 2. Sri M. Seshavatharam s/o S. M. Manepalli 3. Smt. M. Sunitha w/o Seshavatharam 4. Smt. Manga Tayaru w/o Dr. S. M. Manepalli
Note B	
SL.NO	UV ASSET RECONSTRUCTION LIMITED
A	<u>West Bengal Property:</u> Dwelling unit constructed containing a build up area measuring about 3400 sft together with open car parking in Plot No. A-H5, Vedic Village in land admeasuring 24.793 Satak, R.S. Dag No. 338, Khatian No. Kri-715, Kri-716 and Kri-450 situated at Vedic Village, Mouza Shikarpur, North 24 Paragnas District, West Bengal <u>Amravati Property:</u> All that the Agricultural land in Survey No. 74/1 and 54/1, Gut No. 145 and 88, Admn H-9, R-75 i.e. Ac. 24-35 Gts. Situated at Kolhapur Village, Bhatkuli Taluq, Amravathi District, Maharashtra State bounded as under: North: Dhamory Road & Govt. Land

South: Daryapur to Amravati Road
East: Field of Shailendera Raul & Muktar Khan
West: Field of Wadi Teacher

Parbhani Property:

a. All that the Agricultural land in Survey No. 10, Gut No. 55 Admn H-06, R-61 Land Revenue Rs. 16-41 Paise to the extent of H00 R-40 i.e. Ac 1.00 Gts. Situated at Tadpangri Village, Parbhani Taluq and District, Maharashtra State bounded as under:

SL. No.	Survey No.	Extent in
		yards/ Meters

1.	Survey No. 10, Gut No. 55 Admn H-06, R-61 Land Revenue Rs. 16-41 Paise	H00 R-40 i.e. Ac 1.00 Gts
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together with all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth

b. All that the Agricultural land in Survey No. 48 Gut No. 129 Admn H-14 R-91 Land Revenue Rs. 39-53 Paise to the extent of H-04 R42 i.e. Ac 11-02 Gts. situated at Boarwand Village (BK), Parbhani Taluq and District, Maharashtra State bounded as under:

SL. No.	Survey No.	Extent in
		yards/ Meters

1.	Survey No. 48 Gut No. 129 Admn H-14 R-91 Land Revenue Rs. 39-53 Paise	H-04 R42 i.e. Ac 11-02 Gts
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together with all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth

c. All that the Agricultural land in Survey No. 47 Gut No. 128 Admn H-06 R-88 Land Revenue Rs. 14-94 Paise to the extent of H-00 R40 i.e. Ac 7.13 Gts. situated at Boarwand Village (BK), Parbhani Taluq and District, Maharashtra State bounded as under:

SL. No.	Survey No.	Extent in
		yards/ Meters

1.	Survey No. 47 Gut No. 128 Admn H-06 R-88 Land Revenue Rs. 14-94 Paise	H-00 R40 i.e. Ac 7.13 Gts.
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together with all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth

d. All that the Agricultural land in Survey No. 10 Gut No. 54 Admn H-06 R-63 Land Revenue Rs. 16-42 Paise to the extent of H-00 R40 i.e. Ac 1.00 Gts. situated at Tadpangri Village, Parbhani Taluq and District, Maharashtra State bounded as under:

SL. No.	Survey No.	Extent in
		yards/ Meters

1.	Survey No. 10 Gut No. 54 Admn H-06 R-63 Land Revenue Rs. 16-42 Paise	H-00 R40 i.e. Ac 1.00 Gts.
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together with all buildings and structures thereon and all plant and machinery attached to the earth or permanently fastened to anything attached to the earth